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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.68/BB/2018	-	Admission	252(3)	M/s Learntech Edu Soluions Pvt Ltd Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SUNIL KUMAR p.no. - 9341772166	LEARN TECH EDU SOLUTIONS PRIVATE LIMITED	

ORDER

Matter is listed today for admission. PCS is present. Registry has raised objections. PCS has filed Form No. NCLT1. Registry to verify and put up note. List it on 27.02.2018.


Member (T)


Member (J)